

Process for formulating the five year plan

387. SHRI RAM KRIPAL YADAV: Will the PRIME MINISTER be pleased to state:

(a) the system/process for formulating the five year plan being taken care by the Planning Commission; and

(b) the details thereof as this five year plan directly affects the citizen of the country and process is being adopted for formulation/finalization of five year plan must be known to our citizen?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (b) The Planning Commission is in the process of preparing the Twelfth Five Year Plan. The Commission has prepared an Approach to the Plan based on the direction of the Full Planning Commission, in-house discussions and wide ranging stake-holder consultations conducted across the country with State governments, Panchayati Raj institutions, other organizations representing various citizens' groups and a web-based interactive consultation with public. The approach outlines the broad framework of the Plan. It has been approved by NDC. Various Steering Committees and Working Groups have been set up to outline sector specific issues and action points in line with the Approach. The detailed Plan is prepared on the basis of reports of the Steering Committees.

Developmental schemes of Government

†388. SHRI RAVI SHANKAR PRASAD:

SHRI SHIVANAND TIWARI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that 147 developmental schemes are being run in the country by Government;

(b) if so, the details thereof;

(c) the Ministry-wise number of schemes with which these are related to; and

(d) the average annual expenditure to be incurred on the implementation of these schemes during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (b) At present, 147 Centrally Sponsored Schemes (CSS) are being run in the country by the Union Government. These schemes are implemented through the State Governments/their agencies. Planning Commission allocates Plan funds for these Schemes to respective Ministries/Departments. State-wise allocations/releases for these schemes are made by the administrative Ministries

†Original notice of the question was received in Hindi.